

16.04.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
51	CRL.M.C.-586/2025 CRL.M.A. 2815/2025	AJAY SAXENA AND ORS V/s STATE OF N.C.T OF DELHI & ANR.	MANJEET SINGH RATHOR	
		OTHER DETAILS OF ADVOCATES: MANJEET (MSRATHOR147@GMAIL.COM)(8194017169)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JYOTI NAGAR-242/2022)

HIGH COURT OF DELHI

REGISTRAR(LISTING)

16.04.2025
